(ख) यदि उपरोक्त भाग (क) का उत्तर हां हो तो (१) कोयले की पट्टो का क्षेत्र कितना बड़ा है ग्रीर (२) वहां कितना कोयला है ग्रीर उमको निकालने की व्यवस्था कब तक हो जाएगी?

†[DISCOVERY OF COAL IN ORISSA

- *202. SHRI NAWAB SINGH CHAU-HAN: Will the Minister of MINES AND FUEL be pleased to state:
- (a) whether it i_S a fact that the National Coal Development Corporation has discovered steam coal in Talcher area in the State of Orissa; and
- (b) if the answer to part (a) above be in the affirmative, what is (i) the extent of the area of the coal seam and (ii) the quantity of the coal deposit and by when arrangements will be made to extract it?]

खान तथा इंधन मंत्री (श्री हैं: बीं क्मालवीय): (क) जी हां । तालचेर क्षेत्र में कोयले के समिधिक संचय प्रमाणित हुए हैं। खनन कार्य प्रवश्य ही दोनों भापकोयले ग्रीर स्लैक कोयले (Slack coal) का उत्पादन करेंगे ।

(ख) दो (कोयले की) पट्टियों में कीयले के ५६३ मिलियन मीटर टन की मौजूदगी का प्रमाण मिला है । इस ५६३ मिलियन मीटर टन फ्रांचे १६० मिलियन मीटर टन फ्रांचे किस्म का और शें अघिया किस्म का है । इन संचयों का समुपयोजन करने के लिए तीन नई कोयला खाने योजना बड़ की गई हैं। उपर्युंक्त तीन खानों में से एक खान ने दक्षिणी बालन्दा में उत्पादन करना शुरू कर दिया है भ्रीर शें अ दो खानों से तीसरी योजना के भ्रन्त तक या चौयी योजना के शुरू में उत्पादन होने की भ्राशा है।

†[THE MINISTER OF MINES AND FUEL (SHRI K. D. MALAVIYA); (a)

- Yes. Additional reserves of coal have been proved in Talcher area. Mining operations will, of course, produce both steam and slack coal.
- (b) The existence of 563 million tonnes of coal has been proved in two seams, out of which 190 million tonnes is of good quality, the balance being of poor quality. Three new coal mines are planned for exploiting these reserves. Of these, one mine at South Balanda has already gone into production and the other two are expected to go into production by towards the end of the Third Plan or the beginning of the Fourth Plan.]

FERTILIZER FACTORIES

- *203. SHRI NIRANJAN SINGH: Will the Minister of Steel and HEAVY INDUSTRIES be pleased to state:
- (a) whether it is a fact that Government have decided to establish at least one fertilizer factory in every State during the Third Five Year Plan period; and
- (b) if so, what are the details of the plan?

THE MINISTER OF STEEL AND HEAVY INDUSTRIES (SHRI C. SUB-RAMANIAM): (a) and (b). A statement is laid on the Table of the Sabha. [See Appendix XXXVIII, Annexure No. 13.]

भिलाई ये इस्पात कारखाने के कर्मवारियों द्वारा की गई मांगें

- *१३६. श्री विभलकुमार मन्तालालजी चौरड़िया: क्या इस्पात तथा करी उद्योग मंत्री यह बताने की कृपा करी कि:
- (क) भिलाई के इस्पात कारखाने के कर्मचारियों द्वारा १६६०-६१ और १६६१-६२ के वर्षों में की गई कौन-कौन सी मांगें सरकार ने (१) ऋस्वीछत कर दी हैं, (२) स्वीकृत कर ली हैं और (३) अभी भी: उसके विचाराधीन हैं; और

^{†[]} English translation.

(ख) विचाराधीन मांगों पर कब तक निर्णय किये जाने की संभावना है?

†[DEMANDS MADE BY BHILAI STEEL. PLANT WORKERS

- *136. SHRI V. M. CHORDIA: Will the Minister of STEEL AND INDUSTRIES be pleased to state:
- (a) which of the demands made by the workers of the Bhilai Steel Plant in the years 1960-61 and 1961-62 have been (i) rejected, (ii) accepted by Government and (iii) are still under their consideration; and
- (b) by when decision is likely to be taken on the demands which are under consideration?]

इस्पात तथा भारी उद्योग मंत्री (श्री सी० सुब्रह्मण्यम्): (क) ग्रीर (ख) भिलाई इस्पात कारखाने के कर्मचारियों ने समय समय पर कई मांगें की है। इन मांगों की संयंत्र ग्रधिकारियों द्वारा जांच की जाती है ग्रौर ऐसी मांगों को जो यथार्थ ग्रौर यथोचित समझी जाती हैं प्रबन्धक स्वीकार कर लेते हैं। स्रभी तक छः मांगें विचाराधीन हैं।

†[THE MINISTER OF STEEL AND HEAVY INDUSTRIES (SHRI C. SUB-RAMANIAM): (a) and (b) Various demands have been made by workers of the Bhilai Steel Plant from time to time. The demands are examined by the Plant authorities and those which are considered genuine and reasonable are accepted by the management. Six demands are still stated to be under consideration.1

AIR-BASE AT GORAKHPUR

*204. Shri NIRANJAN SINGH: Will the Minister of DEFENCE pleased to state:

- (a) whether it is a fact that Government propose to construct an airbase at Gorakhpur; and
- (b) if so, how far is the Kasai aerodrome from the proposed air-base?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI K. Raghuramaiah): (a) Yes. Sir.

(b) 32 miles by road and 27 miles by air.

विस्थापित व्यक्तियों को दी गई भ्राय संबंधी छट की समाप्ति

· *२०५. श्री ए० बी० वाजपेयी : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या यह सच है कि केन्द्रीय सेवास्रों में भर्ती के हेत् प्रतियोगी परीक्षास्रों में बैठने के लिये विस्थापित व्यक्तियों को ग्राय मंबंधी जो छट दी गई थी उसे समाप्त कर दिया गया है:
 - (ख) यदि हां, तो कब मे; ग्रौर
 - (ग) इसके क्या कारण हैं?

†[WITHDRAWAL OF AGE CONCESSION TO DISPLACED PERSONS

*205. Shri A. В. VAJPAYEE: Will the Minister of Home Affairs be pleased to state:

- (a) whether it is a fact that displaced age concession allowed to persons for appearing in the competitive examinations for recruitment to the Central Services has been withdrawn;
 - (b) if so, since when; and
 - (c) the reasons thereof?]

गुह-कार्यमंत्रीः (श्रीः लाल बहादुर) (क) से (ग) यह रिम्रायत पहले ३१-१२-६१ तक हो दी गई थी। इसको जारी रखने के कोई म्रादेश (नहीं निकाले गये मतः यह